seriously. There is a need for strategic change in policing the drug abuse. Instead of focusing on 'drug abuse', the Government has to focus on 'drug trade' and take effective measures to prevent the smuggling/illegal trafficking of drugs into the country. Therefore, I urge upon the Government to take stern and stringent action against the drug traders so that the drugs do not enter the country.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Anil Kumar Yadav Mandadi: Shri Imran Pratapgarhi (Maharashtra), Shri Sujeet Kumar (Odisha), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Sasmit Patra (Odisha), Shri Sandosh Kumar P (Kerala), Shrimati Phulo Devi Netam (Chhattisgarh), Shri Neeraj Dangi (Rajasthan), Shrimati Jebi Mather Hisham (Kerala), Shri Niranjan Bishi (Odisha), and Dr. John Brittas (Kerala).

Now Shri Naresh Bansal; demand to develop and use local servers and cloud systems in the country.

Demand to develop and use local servers and cloud systems in the country

श्री नरेश बंसल (उत्तराखंड): महोदय, माइक्रोसॉफ्ट की क्लाउड सर्विसेज में शुक्रवार 19 जुलाई को आई दिक्कत ने दुनियाभर में इसकी विश्वसनीयता को लेकर सवाल खड़े कर दिए हैं। क्राउड स्ट्राइक अपडेट की वजह से हुई इस समस्या की वजह से देश में कई संस्थानों का काम ठप हो गया, एयरलाइंस, टीवी टेलिकास्ट, बैंकों, नॉन बैंकिंग फाइनेंशियल, कॉर्पोरेट कंपनियों के कामकाज पर असर पड़ा। इसका कारण देश में स्थानीय क्लाउड सिस्टम का न होना और भारतीय कंपनियों का गूगल, माइक्रोसॉफ्ट व अमेजन के क्लाउड सिस्टम पर निर्भर होना है। माइक्रोसॉफ्ट के सर्वर में तकनीकी खामी के बाद स्थानीय क्लाउड सिस्टम की कमी महसूस की गई। सिस्टम के बंद होने से अरबों रुपए का नुकसान हुआ । युद्ध या फिर साइबर हमले की स्थिति में अगर गूगल, माइक्रोसॉफ्ट और अमेजन का सिस्टम का बटन बंद कर दिया जाए तो हमारे देश में आपात स्थिति पैदा हो जाएगी। देश की ज्यादातर कंपनियों और लोगों का निजी डाटा इन्हीं तीनों कंपनियों के क्लाउड सिस्टम पर उपलब्ध है। अगर इन तीनों कंपनियों के क्लाउड में कोई हार्डवेयर परेशानी हुई या फिर कोई बड़ा साइबर अटैक हुआ तो यहां डाटा सुरक्षित रखने वाली कंपनियों को डाटा का नुकसान होगा।

अपना सर्वर और क्लाउड सिस्टम नहीं होने का नुकसान है कि देश से बहुत पैसा विदेशी कंपनियों के सर्वर और क्लाउड सिस्टम इस्तेमाल करने की एवज़ में उन्हें देना पड़ता है। देश में स्थानीय सर्वर और क्लाउड सिस्टम विकसित कर लिया जाए, तो विदेशी कंपनियों पर निर्भरता कम होगी,सारा डाटा सुरक्षित होगा व आर्थिक फायदा होगा और किसी भी साइबर हमले से निपटने के लिए देश आत्मनिर्भर होगा।

अतः मैं सरकार से इस संबंध में उचित कदम उठाने का अनुरोध करता हूं।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention raised by the hon. Member, Shri Naresh Bansal: Shri P. Wilson (Tamil Nadu), Dr. Sasmit Patra (Odisha), Shri Niranjan Bishi (Odisha), Shrimati Sulata Deo (Odisha), Shri Sujeet Kumar (Odisha), Dr. Medha Vishram Kulkarni (Maharashtra), Shri Mahendra Bhatt (Uttarakhand), Shrimati Geeta alias Chandraprabha (Uttar Pradesh), Ms. Kavita Patidar (Madhya Pradesh), Dr. Sumer Singh Solanki (Madhya Pradesh), Shrimati Sumitra Balmik (Madhya Pradesh), Dr. Kalpana Saini (Uttarakhand), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shri Ram Chander Jangra (Haryana) and Shri Brij Lal (Uttar Pradesh).

Now, hon. Member, Dr. John Brittas on 'Concern over difficulties being faced by Kerala candidates for the upcoming NEET PG Examination by the National Board of Examinations in Medical Sciences (NBEMS) owing to the allotment of examination centres in Andhra Pradesh'.

Concern over difficulties being faced by Kerala candidates for the upcoming NEET PG Examination by the National Board of Examinations in Medical Sciences (NBEMS) owing to the allotment of examination centres in Andhra Pradesh

DR. JOHN BRITTAS (Kerala): Sir, NEET-PG examination has undergone multiple postponements, with the latest date now set for 11.08.2024. In an unprecedented move, NBEMS introduced a new requirement compelling applicants to select four prospective examination centres, with the first three choices being within Kerala and the fourth restricted to Andhra Pradesh. Reluctantly, Kerala candidates opted for centres in Andhra Pradesh as their fourth choice, hoping that they would be allotted one of their first three preferred centres within Kerala. However, as per the list published by NBEMS on 31.07.2024, majority of Kerala candidates were allotted examination centres in Andhra Pradesh, a state far away from Kerala. Similar challenges are being faced by candidates from other States also, making it a pan-India issue. Furthermore, the list only indicates the State and area, without revealing the exact centre locations until August 8, two days before the examination. Sir, I am glad that our representations have been viewed positively and the Government has taken a favourable decision on this. I thank the Government.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. John Brittas: Dr. V. Sivadasan (Kerala), Shri M. Mohamed Abdulla (Tamil Nadu), Shri P. Wilson (Tamil Nadu), Dr. Sasmit Patra (Odisha), Shrimati Jebi Mather Hisham (Kerala), Dr. Kanimozhi NVN Somu